

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-89/2006/2727/A**

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nityananda Talukdar,  
Presiding Officer/Member,  
M.A.C.T., Nalbari.

Dated Guwahati the <sup>th</sup> 11 April, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No.MACT/N/241 dtd. 07.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025**, has been granted. The District & Sessions Judge, Nalbari and, in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-89/2006/2728-2729 /A, dated** , 11-04-2025  
Copy to.

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

*11.04.25.*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*